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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ MAT.APP.(F.C.) 270/2025, CM APPL. 44851/2025 (Stay), CM APPL. 44852/2025 (Ex.) & CM APPL. 44853/2025 (Delay of 21 days in re-filing the appeal)

SMITA JINA

.....Appellant

Through: Mr. Rajat Bhalla, Adv. with
Appellant in Person

versus

AMIT KUMAR JINA

.....Respondent

Through: Mr. Ajay Kumar Chopra, Mr.
Mudit Talesara, Mr. Samarth
Talesara & Ms. Nandita
Mishra, Advs.

CORAM:

HON'BLE MR. JUSTICE ANIL KSHETARPAL

**HON'BLE MR. JUSTICE HARISH VAIDYANATHAN
SHANKAR**

ORDER
28.07.2025

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1. Arguments heard.
2. Judgment reserved.

ANIL KSHETARPAL, J.

HARISH VAIDYANATHAN SHANKAR, J.

JULY 28, 2025/ v/va